

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
 PETITION NUMBER : TCP/104/(IB)/2017  
 NAME OF THE PETITIONER(S) : EMGEE INFRASTRUCTURE HOLDINGS I PVT LTD  
 NAME OF THE RESPONDENT(S) : DDR PROPERTY DEVELOPERS & BUILDERS P LTD  
 UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ANJITHA KRISHNAN	Counsel for Petitioner	
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ORDER

Counsel for petitioner present and submitted that he is withdrawing the petition. The prayer is admitted. In the circumstances the matter is dismissed as withdrawn.

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)